

**BOMBAY CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.**

**Arrangement of Courts as per Circular dated 30.06.2020 of Hon'ble High Court, Bombay for the period between 01.07.2020 to 22.07.2020.**  
(SOP is separately annexed)  
Court Timing: 11:00 a.m. to 02:00 p.m.

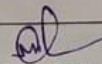
Date	1	2	3	4	5	6	7	8	9	10	11	12
	ZONE	ZONE	ZONE	ZONE	POCSO	POCSO	NDPS	CBI	NIA/MCOG	CIVIL	CIVIL	
01.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri A.N. Mare (C. R. No. 34)	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Smt S.J. Gharat (C. R. No. 33)	Smt R. N. Pandhare (C. R. No. 40)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri J. C. Jagdale (C. R. No. 51)	Shri D. E. Kothlikar (C. R. No. 25)	Shri K. P. Nandedkar (C. R. No. 09)	Smt. S.S. Nagur (C. R. No. 13)	Shri S. T. Soor (C. R. No. 02)
02.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri A. M. Khan (C. R. No. 27)	Shri K. M. Jaiswal (C. R. No. 58)	Smt S.J. Gharat (C. R. No. 33)	Smt J. R. Pulate (C. R. No.29)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri A. L. Yawalkar (C. R. No. 49)	Shri A. T. Wankhede (C. R. No. 57)	Smt C. P. Jain (C. R. No. 06)	Shri U. J. More (C. R. No. 08)	Shri A.H. Laddhad (C. R. No. 07)
03.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri G.R. Agrawal (C. R. No. 36)	Shri M. M. Umar (C. R. No. 22)	Shri U. M. Padwad (C. R. No.24)	Smt J. R. Pulate (C. R. No.29)	Smt B. V. Kale (C. R. No. 15)	Shri A. N. Karmarkar, 1* APJ (C. R. No. 54)	Shri S. U. Wadgaonkar (C. R. No. 47)	Shri A. T. Wankhede (C. R. No. 57)	Shri S. C. Pathare (C. R. No. 05)	Shri S. G. Borlepwar (C. R. No. 20)	Shri D. L. Bhagwat (C. R. No.28)
04.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri G.R. Agrawal (C. R. No. 36)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. H. More (C. R. No.35)	Smt P. V. Ghule (C. R. No. 38)	Shri G. B. Gurao (C. R. No. 43)	Shri A. S. Sayyad (C. R. No. 52)	Shri D. E. Kothlikar (C. R. No. 25)	Smt. S.P. Agarwal (C. R. No. 14)	Shri R.V. Kokare (C. R. No. 31)	Shri. M.T. Asim (C. R. No.48)
05.07.2020 (Holiday)	Holiday Court											
06.07.2020	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R.No. 23)	Shri U. M. Padwad (C. R. No.24)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No.33)	Shri G. B. Gurao (C. R. No. 43)	Shri V. C. Barde (C. R. No. 50)	Shri R. R. Bhosale (C. R. No. 55)	Shri S. T. Soor (C. R. No. 02)	Shri C. V. Marathe (C. R. No. 04)	
07.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. H. More (C. R. No.35)	Smt P. V. Ghule (C. R. No. 38)	Shri G. B. Gurao (C. R. No. 43)	Shri A. A. Sayyad (C. R. No. 52)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. S. Azmi (C. R. No. 01)	Shri V. V. Vidwans (C. R. No. 03)	
08.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri M. M. Umar (C. R. No. 22)	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Smt J. R. Pulate (C. R. No. 29)	Smt R. N. Pandhare (C. R. No. 40)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri J. C. Jagdale (C. R. No. 51)	Shri A. T. Wankhede (C. R. No. 57)	Shri K. P. Nandedkar (C. R. No. 09)	Shri M. A. Bhosale (C. R. No. 32)	
09.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri A. M. Khan (C. R. No. 27)	Shri K. M. Jaiswal (C. R. No. 58)	Smt P. V. Ghule (C. R. No. 38)	Smt M. H. More (C. R. No.35)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri A. L. Yawalkar (C. R. No. 49)	Shri A. T. Wankhede (C. R. No. 57)	Smt C. P. Jain (C. R. No. 06)	Shri U. J. More (C. R. No. 08)	
10.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri G. R. Agrawal (C. R. No. 36)	Shri R. M. Sadrani (C. R. No. 10)	Shri U. M. Padwad (C. R. No.24)	Smt J. R. Pulate (C. R. No.29)	Smt B. V. Kale (C. R. No. 15)	Shri A. N. Karmarkar, 1* APJ (C. R. No. 54)	Shri S. U. Wadgaonkar (C. R. No. 47)	Shri D. E. Kothlikar (C. R. No. 25)	Shri S. C. Pathare (C. R. No. 05)	Shri S. G. Borlepwar (C. R. No. 20)	

Arrangement of Courts as per Circular dated 30.06.2020 of Hon'ble High Court, Bombay for the period between 01.07.2020 to 22.07.2020. (SOP is separately annexed) Court Timing: 11:00 a.m. to 02:00 p.m.												
Date	1	2	3	4	5	6	7	8	9	10	11	12
11.07.2020 (Holiday)	Holiday Court											
12.07.2020 (Holiday)	Holiday Court											
13.07.2020	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No.24)	Smt N.T. Ghadge (C. R. No. 39)	Smt S. J. Gharat (C. R. No.33)	Shri G. B. Gurao (C. R. No. 43)	Shri V. C. Barde (C. R. No. 50)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. W. Chandwani, P. J. (C. R. No. 19)	Shri C. V. Marathe (C. R. No. 04)	Shri S. T. Soor (C. R. No. 02)
14.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. H. More (C. R. No.35)	Smt M.A. Baraliya (C. R. No. 18)	Shri G. B. Gurao (C. R. No. 43)	Shri A. A. Sayyad (C. R. No. 52)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. S. Azmi (C. R. No. 01)	Shri V. V. Vidwans (C. R. No. 03)	Shri A.H. Laddhad (C. R. No. 07)
15.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri A.N. Mare (C. R. No. 34)	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Smt M.A. Baraliya (C. R. No. 18)	Smt R. N. Pandhare (C. R. No. 40)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri J. C. Jagdale (C. R. No. 51)	Shri A. T. Wankhede (C. R. No. 57)	Shri K. P. Nandedkar (C. R. No. 09)	Smt. S.S. Nagur (C. R. No. 13)	Shri D. L. Bhagwat (C. R. No.28)
16.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri A. M. Khan (C. R. No. 27)	Shri K. M. Jaiswal (C. R. No. 58)	Smt S.J. Gharat (C. R. No. 33)	Smt J. R. Pulate (C. R. No.29)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri A. L. Yawalkar (C. R. No. 49)	Shri A. T. Wankhede (C. R. No. 57)	Smt C. P. Jain (C. R. No. 06)	Shri U. J. More (C. R. No. 08)	Shri. M.T. Asim (C. R. No.48)
17.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri G.R. Agrawal (C. R. No. 36)	Shri M. M. Umar (C. R. No. 22)	Shri U. M. Padwad (C. R. No.24)	Smt J. R. Pulate (C. R. No.29)	Smt B. V. Kale (C. R. No. 15)	Shri A. N. Karmarkar, 1* APJ (C. R. No. 54)	Shri S.U. Wadgaonkar (C. R. No. 47)	Shri D. E. Kothlikar (C. R. No. 25)	Shri S. C. Pathare (C. R. No. 05)	Shri S. G. Borlepwar (C. R. No. 20)	
18.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri G.R. Agrawal (C. R. No. 36)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. H. More (C. R. No.35)	Smt P. V. Ghule (C. R. No. 38)	Shri G. B. Gurao (C. R. No. 43)	Shri A. S. Sayyad (C. R. No. 52)	Shri R. R. Bhosale (C. R. No. 55)	Smt. S.P. Agarwal (C. R. No. 14)	Shri R.V. Kokare (C. R. No. 31)	
19.07.2020 (Holiday)	Holiday Court											

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Date	1	2	3	4	5	6	7	8	9	10	11	12
20.07.2020	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. B. Jadhav (C. R.No. 23)	Shri U. M. Padwad (C. R. No.24)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No.33)	Shri G. B. Gurao (C. R. No. 43)	Shri V. C. Barde (C. R. No. 50)	Shri R. R. Bhosale (C. R. No. 55)	Shri S. T. Soor (C. R. No. 02)	Shri C. V. Marathe (C. R. No. 04)	
21.07.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. H. More (C. R. No.35)	Smt P. V. Ghule (C. R. No. 38)	Shri G. B. Gurao (C. R. No. 43)	Shri A. A. Sayyad (C. R. No. 52)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. S. Azmi (C. R. No. 01)	Shri V. V. Vidwans (C. R. No. 03)	
22.07.2020	Shri B. V. Wagh (C. R. No.56)	Shri M. M. Umar (C. R. No. 22)	Shri P. R. Sitre (C. R. No. 17)	Shri D. S. Deshmukh (C. R. No. 21)	Smt J. R. Pulate (C. R. No. 29)	Smt R. N. Pandhare (C. R. No. 40)	Shri M. V. Kurtadikar (C. R. No. 42)	Shri J. C. Jagdale (C. R. No. 51)	Shri A. T. Wankhede (C. R. No. 57)	Shri K. P. Nandedkar (C. R. No. 09)	Shri M. A. Bhosale (C. R. No. 32)	
Note: The Judicial Officers whose duties falling on holidays have to attend the Court as per regular working hours in order to mark his/her presence in compliance of the Government Circular dated 05.06.2020.												

Dated this 30<sup>th</sup> day of June, 2020.

Copy forwarded with compliments to:-

  
(Mahendra W. Chandwani)  
Principal Judge

Registrar